

JUDICIAL ACADEMY, ASSAM, GUWAHATI

OFFICE ORDER

Dated Guwahati, the 21st May, 2018

No. JAA.28/2013/211 ::::: Consequent upon the retirement of Shri S.S.B. Singha, Registrar (Estt.), Gauhati High Court, on 31.05.2018, the Board of Management of Judicial Academy, Assam, has been pleased to appoint Shri S.S.B. Singha, as an Officer on Special Duty (OSD) in the Judicial Academy, Assam, for a period of 2(two) years w.e.f. 01.06.2018 subject to the approval of the Govt. of Assam at a consolidated pay equivalent to the amount of difference between the last pay drawn and monthly pension.



(Justice A.C. Upadhyay)

Director

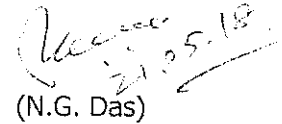
Judicial Academy, Assam

Memo No. JAA.28/2013/212-224

Dated Guwahati the 21st May, 2018.

Copy to :-

1. The LR and Commissioner & Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
4. The Registrar (Admn.), Gauhati High Court, Guwahati.
5. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-28.
6. The Research Officer, Judicial Academy, Assam
7. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
8. Sri S.S.B.Singh, Registrar (Estt.), Gauhati High Court, Guwahati.
9. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
10. The Secretary, NEJOTI, Dr. B.K. Kakoti Road, Ulubari, Guwahati-7.
11. The Treasury Officer, Kamrup, Guwahati-1.
- ✓ 12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.
13. C.A. to Registrar General, Gauhati High Court, Guwahati.



(N.G. Das)

**Administrative Officer,
Judicial Academy, Assam**